

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Punj Lloyd Limited Date of Commencement of Liquidation: 27-05-2022; List of Stakeholders as on Date: 21-11-2025; Name of IP: Mr. Ashwini Mehra; Process Number: 1; Last 5 digit of registration number: 10706

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	28	155830753793	28	143991227675		11839526118	0	Annexure 3
4	Unsecured financial creditors	11	9065197334	11	8910958343		154238991	0	Annexure 4
5	Operational creditors (Workmen)	1	30483	1	0		30483	0	Annexure 5
6	Operational creditors (Employees)	79	61318463	79	37471814	0	23846649	0	Annexure 6
7	Operational creditors (Government Dues)	20	18752670488	20	18157294891	30323328	565052269	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	340	107976464236	340	24706907476	44451601401	38817955359	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		479	291686434797	479	195803860199	44481924729	51400619386	0	